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Title: Regarding the rehabilitation of displaced families of Ghunghutiapada and Kamlibazar in Sambalpur, Odisha due to construction of Samaleswari Temple Corridor.

SHRI NITESH GANGA DEB (SAMBALPUR): Hon. Chairperson, Sir, I thank you for allowing me to speak on a matter of urgent public importance.

The families residing in Ghunghutipada and Kamlibazar of Sambalapur town of my parliamentary constituency date back to pre-Independence era. As per the records, the then King of Patnagarh had allowed these families to settle in the abovesaid localities for performing Ganda Baja, the traditional drum beating before famous deity Maa Samaleswari.

Sir, the Government of Odisha has taken a decision recently to develop extension proposal of Samaleswari Temple on the model of Lord Jagannath Temple of Puri. I am not at all against the extension and beautification of Samaleswari Temple, but the rehabilitation of displaced families should be looked into.

The Government of Odisha should provide pucca houses with ownership rights to these displaced families in the Sambalpur town with other basic facilities, like electricity, water supply and toilets. The State Government should also provide a job to at least one member of each of displaced families in the trust of Samaleswari Temple.

Thank you.